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Title: The Minister of State of the Ministry of Textiles, Minister of State in the Ministry of Parliamentary Affairs and Minister of State in the Ministry of Water Resources, River Development and Ganga Rejuvenation laid a statement regarding Status of implementation of the recommendations contained in the 30th and 37th Reports of the Standing Committee on Energy on 'Functioning of Central Electricity Regulatory Commission' and 'Development of National Grid' respectively, pertaining to the Ministry of Power.

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI SANTOSH KUMAR GANGWAR):
On behalf of Shri Piyush Goyal, I beg to lay the following Statements regarding:-

- (1) the status of implementation of the recommendations contained in the 30th Report of the Standing Committee on Energy on 'Functioning of Central Electricity Regulatory Commission', pertaining to the Ministry of Power.
- (2) the status of implementation of the recommendations contained in the 37th Report of the Standing Committee on Energy on 'Development of National Grid', pertaining to the Ministry of Power.